

Sl. No. 8

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.05.2024 AT 02:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/6/9/AMR/2024		9 of IBC	Popular agro Products Vs Citly Foods Limited

ORDER

Present: Mr. Ronojoy Majumder & Mr. Riyanshu Agarwal, Ld. Counsels for the OC.

Ld. Counsel for the OC is directed to issue paper publication in the two daily newspapers where the Respondent is living by informing the next date of hearing and file a compliance memo well before the next date of hearing. List the matter on 18.07.2024.

Sd/-

SANJAY PURI
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)